

MR. DEPUTY-SPEAKER: Yes, you can continue.

श्रीमती शीला कौल : अभी पटना यूनि-
वर्सिटी का बिक्र हुआ था । इस संबंध में
हम लोगों ने राय ली थी, लेकिन कहा गया
कि वह पासिबल नहीं है कि पटना यूनि-
वर्सिटी को सेंटर में ले सकें ।

श्री रामावतार शास्त्री : किस से राय
ली थी ?

श्रीमती शीला कौल : क्या बतायें,
किससे ली थी । कांठारी जी ने बताया
था ।

श्री रामावतार शास्त्री : आप ही लोग सब
तय करेंगे ।

MR. DEPUTY-SPEAKER: These
questions are from the Professor him-
self. He has put very important
questions.

SHRI VIJAY KUMAR YADAV (Na-
landa): Sir, he wants the universities
made in the House. That is the
trouble.

MR. DEPUTY-SPEAKER: He exhib-
its his class character.

SHRIMATI SHEILA KAUL: For the
information of the hon. Member I
would like to say that there should be
no expansion. There should not be
undue and unbalanced expansion of
higher educational institutions. This is
what I said. I said that we wanted
to have quality and not quantity and
I think the hon. Member will agree
with this that what we need is quality
now.

(Interruptions)

SHRI SATYASADHAN CHAKRA-
BORTY: Do you mean to say that the
quality and quantity—these two things
are mutually exclusive? These two
things are not mutually exclusive that
if we want to have quality we will

have to give up quantity. They are
not exclusive, they can go together.

SHRIMATI SHEILA KAUL: How
can they go together? For instance,
you have in a family a little girl who
is an artist and who does singing. She
will get a better chance if she is a
good artist. How can you expect all
the children singing in the same way?
It cannot be the same, I mean, quality
and quantity.

We have not stopped starting new
educational institutions of higher learn-
ing we are only trying to ensure that
all institutions will be adequately fed
so that high standard of education can
be maintained.

About the scale of pay, I would like
to inform the hon. Member, this is
implementation of U.G.C. scale for tea-
chers from 1973. The salary scales com-
pare favourably with those in the Go-
vernment offices.

SHRI SATYASADHAN CHAKRA-
BORTY: Whether you are considering
the revision of the salary..(Interrup-
tions.) Say yes or no. Either you say
that you are not thinking of the re-
vision of salary. (Interruptions). Any-
thing. You may say.

SHRIMATI SHEILA KAUL: All
the teachers and the employees, every-
body who works for the Government,
for the society, we are always at their
service to help them.. How can I say
that we are not thinking on these lines?

18.35 hrs.

RE. REPORT OF THE SECOND
BACKWARD CLASSES COMMISSION

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
DEPARTMENT OF PARLAMENTARY
AFFAIRS (SHRI P. VENKATASUB-
BAIAH): Hon. Member may kindly
recall that a number of adjournment
motions were tabled in the Lok Sabha

on the 27th August, 1981 in regard to the laying of the second Backward Classes Commission's Report before the House. In deference to the demands from several members of Parliament, I agreed to place the report before Lok Sabha during the current Session of Parliament. Hon'ble Members may be aware that under Article 340(3) of the Constitution, the President shall cause a copy of the Report of the Backward Classes Commission with a memorandum explaining the action taken thereon to be laid before each House of Parliament. Despite earnest

efforts made so far the memorandum could not be finalised. I, therefore, have to state with regret my inability to place the report before the Session ends to-day.

MR. DEPUTY-SPEAKER: The House stands adjourned sine die.

18.30 hrs.

Lok Sabha then adjourned sine die.
